FORM 1

Application and declaration for incorporation of a company

[Pursuant to sections 33(1) and (2) of the Companies Act, 1956]

Note - All fields marked in * are to be mandatorily filled.
1(a) *Please specify the type of company
New company Part IX company (Existing or joint stock company) Producer company
(b).* Indicate Registrar of Companies (RoC) reference number for name approval
(c). Name of the company
(d) *State whether the company is public or private Public Private
2(a)(i).*Category (select whichever is applicable)
(ii).*Sub-category (select whichever is applicable)
(iii). If others, please specify
(b). Section 25 licence number
(b). Section 23 licence number
3.* Whether the company is Having share capital Not having share capital
4. Authorised capital of the company (in Rs.)
5. Break up of authorised capital
(a). Number of equity shares
(b). Face value per equity share (in Rs.)
(b). I ace value per equity share (iii Ns.)
(c). Total amount of equity shares (in Rs.)
(d). Number of preference shares
(a) Face value per preference chare (in Re.)
(e). Face value per preference share (in Rs.)
(f). Total amount of preference shares (in Rs.)
6. Enter the maximum number of members in case of a company limited by members
7(a)(i). *Whether promoted by an existing company Yes No
(ii). Corporate identity number (CIN) of promoter company
(iii). Name of promoter company
(iv). Name of the person signing on behalf of promoter company
(v). Designation of the person signing on behalf of promoter company

Details of proposed directors - Please file Form 32 giving all the details of the directors of the proposed company simultaneously

7 (b).*Enter the number of subscribers Particulars of subscribers								
*Name								
* Father's na	me () Hu	ısband's name						
*Nationality								
If already a direct	tor or promo Pro	ter of a compan omoter		y CIN of s	such company	′(s).		
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	L	」 ¬				\exists		
	L			Incon	ne-tax perman	ont account	t number (DANI)
*Date of birth		(DD/	MM/YYYY)		ie-tax perman	ent account	t number (i	i Aiv)
*Occupation								
Voter identity car	d number			Pass	port number			
Others (specify)								
Permanent reside	ential addres	SS						
*Address	Line I							
	Line II							_
*City								
*State					*Pin code			
*Country								
Phone					Fax			
e-mail ID								
Whether present	residential a	address is same	as the perr	manent re	esidential addr	ress) Yes	○ No
Present residenti	al address							
*Address	Line I							
	Line II							
*City								
*State					*Pin code			
*Country								
Phone					Fax			

*Name		
* Father's nam	e Husba	and's name
*Nationality		
If already a director	r or promoter	of a company(s), specify CIN of such company(s).
Director	Promo	oter CIN
*Date of birth		(DD/MM/YYYY) Income-tax PAN
*Occupation		
Voter identity card	number	Passport number
Others (specify)		
Permanent resider	ntial address	
*Address	Line I	
	LineII	
*City		
*State		*Pin code
*Country		
Phone		Fax
e-mail ID		
	esidential add	dress is same as the permanent residential address Yes No
Present residential		
*Address	Line I	
	Line II	
*City		
*State		*Pin code
*Country		
Phone		Fax

Name		
Father's nam	ne (Hu	usband's name
Nationality		
If already a director	or or promo Pr	oter of a company(s), specify CIN of such company(s). CIN
Date of birth		(DD/MM/YYYY) Income-tax PAN
		Income-tax PAN
Occupation	Ĺ	
Voter identity card	I number	Passport number
Others (specify)		
Permanent reside	ntial addre	ss
Address	Line I	
	Line II	
City		
State		Pin code
Country		
Phone		Fax
e-mail ID		
Whether present r	ا residential :	address is same as the permanent residential address Yes No
Present residentia		
Address	Line I	
	Line II	
City		
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State		Pin code
	, []	Pin code

Name Father's n	ame () Husba	and's name
Nationality		
If already a dire	ector or promoted Prom	r of a company(s), specify CIN of such company(s). noter CIN
Date of birth		(DD/MM/YYYY) Income-tax PAN
Occupation		
Voter identity ca	ard number	Passport number
Others (specify))	
Permanent resi	dential address	
Address	Line I	
	Line II	
City		
State		Pin code
Country		
Phone		Fax
e-mail ID		
Whether preser	nt residential add	dress is same as the permanent residential address Yes No
Present resider	ntial address	
Address	Line	
	Line II	
City		
State		Pin code
Country		

Name		
Father's nar	me Husband's	s name
Nationality		
If already a director	or or promoter of a	company(s), specify CIN of such company(s).
Director	Promoter	CIN
Date of birth		(DD/MM/YYYY) Income-tax PAN
Occupation		
Voter identity card	d number	Passport number
Others (specify)		
Permanent reside	ential address	
Address	Line I	
	Line II	
City		
State		Pin code
Country		
Phone		Fax
e-mail ID		
	residential address	s is same as the permanent residential address Yes No
Present residentia		
Address	Line I	
	Line II	
City		
State		Pin code
Country		
Phone		Fax

Name		
☐ Father's	name Husband's	name
Nationality		
		company(s), specify CIN of such company(s).
Director	Promoter	CIN
Date of birth		(DD/MM/YYYY) Income-tax PAN
Occupation		
Voter Identity c	ard number	Passport number
Others (specify))	
	idential address	
Address	Line I	
	Line II	
City		
State		Pin code
Country		
Phone		Fax
e-mail ID		
		is same as the permanent residential address Yes No
Present resider		
Address	Line I	
	Line II	
City		
State		Pin code
Country		
Phone		Fax

Name	
Father's na	me Husband's name
Nationality	
If already a direct	or or promoter of a company(s), specify CIN of such company(s). Promoter CIN
Date of birth	(DD/MM/YYYY) Income-tax PAN
Occupation	
Voter identity care	number Passport number
Others (specify)	
Permanent reside	ntial address
Address	Line I
	Line II
City	
State	Pin code
Country	
Phone	Fax
e-mail ID	
	residential address is same as the permanent residential address Yes No
Present residenti	
Address	Line I
Addiess	Line II
City	Line II
State	Pin code
Country	
Phone	Fax

Declaration						
*I,						
○ Son ○ Daughter ○ Wife of*						
do solemnly as under: (i) *That I am An advocate of the supreme court or a high court who is engated an attorney or pleader entitled to appear before a high court of company. A company secretary (in whole-time practice) in India who is A chartered accountant (in whole-time practice) in India who is A person named in the articles as a director, manager or section (ii) And I, further declare that the particulars given above are true to the (iii) Form 18 and 32 are also being filed simultaneously; (iv) I further confirm that I am duly authorised to submit this application above are as provided in the articles of association as subscribed by the precedent in the registration of the company and incidental thereto solemn declaration conscientiously believing the same to be true.	who is engaged in the formation of the engaged in the formation of the company. Is engaged in the formation of the company. It is engaged in the formation of the company. It is engaged in the formation of the company. It is engaged in the formation of the company. It is engaged in the formation of the company. It is engaged in the formation of the company; It is engaged in the formation of the company; It is engaged in the formation of the company; It is engaged in the formation of the company.					
Attachments:						
1. Memorandum of association	List of attachments					
2. Articles of association						
3. Annexure containing details of subscribers						
4. Optional attachment(s) - if any						
To be digitally signed by						
A person named in the articles as a director or manager or secretary or	y of the company					
An advocate or attorney or pleader or company secretary or charter (in whole-time practice)	red accountant					
For office use only:						
This eForm is hereby registered						
Digital signature of the authorising officer						

8. Memorandum of association and Articles of association are submitted herewith.